

spent nearly Rs. 2.5 crores. Flood problem of Brahmaputra is a very mighty problem, as mighty as the river itself. But we are not going to leave it at that. Of the total of 3,900 miles of embankment that we have constructed all over the country since 1954, nearly half, 2,000 miles, were constructed in the Brahmaputra and Bonall basins, so that at least we could save the lands from erosion and from inundation as much as possible.

Assam is one of those States where the problem is very difficult. I am not satisfied myself with the measures we are taking, what exactly are the measures we should take to control the floods in Assam still remains a problem. So, as a first step, we are sending a Chief Engineer from the Centre to this area to study it at close quarters. Till now what was happening was, whenever there was flood, we used to send an engineer; he would stop for two days and come back. After all, to control such a very ferocious river, we must know every inch of that system. That is why we are posting one of our Chief Engineers permanently there to study the problem and see what efforts can be done.

There is a point of some interest in this connection to which Shri Lalit Sen referred. The Chinese used to give us flood warnings about the Brahmaputra, because they were sitting in Tibet, so that we could know exactly what the level of the water would be when it comes to Gauhati.

Shri Hari Vishnu Kamath (Hoshangabad): Now they do not give such warnings?

Dr. K. L. Rao: They continued till March, 1962; afterwards they discontinued. So, we are now trying to set up some posts of our own in the NEFA territory.

17.06 hrs.

PAPER LAID ON THE TABLE—
contd.

IMPORT TRADE CONTROL POLICY FOR
1964-65 AND IMPORT TRADE CONTROL

HANDBOOKS OF RULES AND PROCEDURES,
1964

The Minister of Industry (Shri Kanungo): With your permission, I beg to interrupt.

I lay on the Table a copy each of the (i) Import Trade Control Policy (Red Book) for the period April, 1964 to March, 1965; and (ii) the Import Trade Control Handbook of Rules and Procedures, 1964.

[Placed in Library, See Nos. (i) LT-2608/64 and (ii) LT-2609/64].

17.07 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF IRRIGATION AND POWER—
contd.

Dr. K. L. Rao: Up to what time may I continue?

Mr. Deputy-Speaker: Up to 5.30. The House will sit till he finishes and the Demands are passed.

Shri Ranga: We would like to be told what steps are being taken about drainage, because that is a very regular problem. Every day it is coming up.

Dr. K. L. Rao: I am not going to leave out anything, provided the House sits.

I will not trouble the hon. House with the details of other States, but with regard to Bihar I must say that last year, as hon. Members are aware, the Kosi river breached at a place